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Central Administrative Tribunal
Principal Bench, New Delhi.

OA-1078/2004

New Delhi this the 14th day of November, 2005.

Hon'ble Shri Shanker Raju, Member(J)

Shri R.V.Sharma
S/o T.R. Sharma,
R/o H.No. 162, Gali No. 6,
Pull Prahalad Pur,
Tughlakabad, New Delhi.

...Applicant

(By Advocate: Shri Amit Anand)

-Versus-

1. General Manager,
Northern Railway,
Baroda House, New Delhi.
2. Chief (Elect.) Service Engineer,
Northern Railway, Head Quarter,
Baroda House, New Delhi.
3. Shri R.K. Singh,
Senior DEE/G, NDLS,
DRM Office, State Entry Road,
New Delhi.
4. Shri Shyam Sunder JE-I,
Working under Sr. DEEG,
DRM Office, State Entry Road,
New Delhi.
5. Shri Balkishan,
SSE, IDR,
Northern Railway,
Baroda House, New Delhi.
6. Shri Shyam Lal,
SSE, IDR,
Northern Railway,
Baroda House, New Delhi.
7. Ms. Shashi Bhusan,
SSE, IDR,
Northern Railway,
Baroda House, New Delhi. ...Respondents

(By Advocate: Shri S.M. Arif)

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ORDER (ORAL)

In the light of the letter written by applicant on 17.03.2003 requesting for transfer either to Delhi area or Ghaziabad, the impugned transfer does not suffer from any illegality. Accordingly, the present Original Application is dismissed without any order as to costs.

S. Raju
(Shanker Raju)
Member (J)

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